

## Annexure 4

Name of the Corporate Debtor : Wind World (India) Limited

Date of commencement of CIRP: 20 February 2018

List of creditors as on: 02 February 2026

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR(₹))

Sl No.	Name of Creditor (INR)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount Repaid (Note 2)	Revised Amount admitted	Nature of claim	Amount covered by guarantee					
1	Indian Renewable Energy Development Agency Limited (IREDA)	6-Mar-18	2,07,47,37,500	1,80,14,14,466	43,85,73,416	1,36,28,41,050	Financial	-	No	3.05%	-	27,33,23,034	Note 2
	<b>Total</b>		<b>2,07,47,37,500</b>	<b>1,80,14,14,466</b>	<b>43,85,73,416</b>	<b>1,36,28,41,050</b>				<b>3.05%</b>		<b>27,33,23,034</b>	
<p>Note 1: Above table setting out the reconstituted CoC with the voting share is based on the information available with the Resolution Professionals.</p> <p>Note 2: Pursuant to the satisfaction of debt obligations by the subsidiary companies, the Corporate Guarantee liabilities of Corporate Debtor has been correspondingly reduced. In alignment with this adjustment, an 'Amount Repaid' column has been incorporated for the claims submitted by IDBI Bank, Punjab National Bank (PNB), and the Indian Renewable Energy Development Agency (IREDA). The stated modification in the CoC constitution is allowed by Hon'ble NCLT vide order dated 11 November 2025.</p>													